## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

## RAJYA SABHA UNSTARRED QUESTION No. 401

TO BE ANSWERED ON TUESDAY, FEBRUARY 6, 2024/MAGHA 17, 1945 (SAKA)

## TARGET OF CAPITAL EXPENDITURE FOR ANDHRA PRADESH

### 401 SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has fixed any target for the State Government of Andhra Pradesh regarding capital expenditure for each and every financial year;
- (b) if so, the reasons for fixing such a target;
- (c) the details of the capital expenditure target fixed since the financial year 2019-20 till now; and
- (d) the details of the target achieved by the State Government of Andhra Pradesh against the target fixed by the Government since 2019-20 upto till date?

#### ANSWER

# THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d): The Union Government, out of Net Borrowing Ceiling (NBC) of 4% of Gross State Domestic Product (GSDP), had earmarked borrowing of 0.5% of GSDP linked to incremental capital expenditure incurred by the State in the financial year 2021-22. For this, capital expenditure target of Rs. 16,224 crore was fixed for the State of Andhra Pradesh for the financial year 2021-22 and against this actual capital expenditure achieved by the State of Andhra Pradesh is Rs. 15,181.91 crore. Further, the 'Scheme for Special Assistance to States for Capital Investment 2023-24' is aimed at boosting capital expenditure to be achieved by each State in the financial year 2023-24 including the State of Andhra Pradesh from their own resources for availing 2<sup>nd</sup> installment under Part-I (Untied) of the Scheme for 2023-24. For this, capital expenditure target of Rs. 19,204 crore has been fixed for the State of Andhra Pradesh for financial year 2023-24. As per the information available on the Comptroller & Auditor General of India website, the State has incurred capital expenditure of Rs. 18,683.35 crore till the end of the month of December, 2023.

\*\*\*\*